

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr. Revision No. 760 of 2020

Seema Devi
.....Petitioner
-Versus-
Brinda Prasad
.....Opp. Party

CORAM:-HON'BLE MR. JUSTICE RAJESH KUMAR

.....
For the Petitioner : - Mr. Sanjay Prasad, Adv.
For the O.P. : -

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The matter was taken up through Video Conferencing. Learned counsels for the parties had no objection with it and submitted that the audio and video qualities were good.

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05/09.09.2021 By way of last chance three weeks' time is granted to the learned counsel for the petitioner for removing the surviving defects as pointed out by the office.

(Rajesh Kumar, J.)

Kamlesh/